

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No. 45/241-242/NCLT/AHM/2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2020**

**Name of the Company:**

Meenaben Khuman & Anr  
V/s  
MK Handicrafts Pvt Ltd & Anr

**Section:**

Section 241-242 of the Companies Act 2013.

**ORDER**

Learned Counsel PCS Mr. Vinit Nagar appears for the Petitioner.

No one appears for the Respondent.

Pleadings are complete.

Matter stands adjourned for hearing on 25.08.2020.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 24th day of June, 2020.